

13.42 hrs.

**BUSINESS ADVISORY COMMITTEE
SEVENTH REPORT**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI P. VEN-KATASUBBAIAH): I beg to move:

"That this House do agree with the Seventh Report of the Business Advisory Committee presented to the House on the 31st July, 1980."

SHRI CHANDRAJIT YADAV (Azamgarh): I have given notice of an amendment. I beg to move:

"that at the end of the motion add—

(1) "That the Report does not provide any time to discuss the question of mounting unemployment of youth and also for making provision for unemployment allowance;

(2) That the Report does not allot any time to discuss the ideas to be incorporated in the Sixth Five Year Plan;

(3) The House disagrees with the Report and refers back to the Committee for reconsideration."

As the hon. Minister knows, this question has been raised many times previously also. I would say that both the Government and Parliament should take serious note of this problem, because already resentment is going on all over the country among the younger generation. Already 15 million educated youth are on the live register of employment exchanges. This is the figure of only those who have got themselves registered in the employment exchanges. Many of our boys and girls who are living in the villages, in the rural areas, those belonging to the weaker sections of society, do not know even how to get themselves registered. So my assessment is that the number of educated unemployed youth may be round about 20 million, if not more. If we

take into account the uneducated people in this country, the figure will reach about 100 million. This is a very serious situation.

In modern times most of the countries even developed countries, whether they are socialist or capitalist countries, are taking effective measures to meet the urges and aspirations of the youth. In America they are giving unemployment allowance because unemployment is increasing. The socialist countries have re-oriented their entire planning process so that unemployment is not there. In Europe many countries are providing unemployment allowance, like the Scandinavian countries. In UK they are paying the equivalent of Rs. 1,200 to 1,800 per month as unemployment allowance.

What is happening in Tripura? The entire movement is basically economic and is led by the tribal youths. What is happening in Assam? The entire movement is led by the youth. The basic problem there is economic backwardness. The unemployed youth are getting dissatisfied because they have no hope for the future. This House must give serious thought to this question and discuss it.

My non-official motion on this issue has been admitted. I want that it should be given priority. My proposal is that Government must agree to give a minimum of Rs. 150 per month as unemployment allowance, that is, Rs. 5 per day. It is not a very big amount which the Resolution really proposes and the Government must find money for the millions of youth all over the country.

Sir, take your own State. In Tamil Nadu, you know that almost every family is having unemployed youth. The Ruling Party, I think, about 10 years before passed a resolution in the All-India Congress Committee meeting—if I remember exactly, it is Patna AICC Session—that every family will have at least one employed person. And there are lakhs of families in this country who have

not a single employed person. This is a serious situation and therefore, I would like that this House should discuss.

Secondly, there is the question of Plan. Now, where is planning? Where is the Sixth Five-Year Plan, I would like to know. The Planning Minister is there without a Plan. For so many years this country is going in a haphazard manner without any kind of planning. I think the planning has been given a good-bye in this country. This is a serious situation. Pandit Jawaharlal Nehru envisaged that India cannot solve the problem of poverty and unemployment, India cannot become a strong modern country unless we go according to a planned economy. Now, the whole concept has been knocked out. We are just wandering here and there without any kind of plan. I would like to say that before the draft is presented, this House must get the opportunity to discuss what should be the ideas incorporated in the Plan—the plan reorientation, the allocation of money for the rural sector, for the public sector expansion, for the basic core industries, for the eradication of unemployment, for agriculture and on so many issues. I think, Sir, this needs to be discussed in this House and therefore, I would say that only yesterday the Planning Minister made a statement in the Rajya Sabha, the other House, that 310 million people are living below the poverty line. Now, this number is increasing and therefore, I would say that the Plan has to be discussed. (Interruptions). This is my amendment, Mr. Sharma. Therefore, I am speaking on the amendment.

Therefore, I am saying that this House must discuss the ideas to be incorporated in the Sixth Five Year Plan because this is the longest Session. Before this Session comes to an end, if we discuss this, it will be better. The National Development Council has met, the Finance Commission has submitted its Report. Let the ideas of the House be known to the Planning Commission and the

National Development Council. When they prepare the Draft for the discussion in this House, these ideas will also be taken into consideration. With these words I move.

SHRI P. VENKATASUBBALAH: Sir, Shri Chandrajit Yadav is a very knowledgeable and experienced parliamentarian and he was General Secretary of the Congress Party also. He knows the problems and all these things.

Sir, the Business Advisory Committee meets every week. It is being represented by the representatives of all the parties. There was no occasion to have any divided opinion on that. A broad consensus is being arrived. Yesterday we all met, the representative of Shri Chandrajit Yadav was also present and we have given as much time as possible to some non-official resolution which Shri Dhanik Lal Mandal is moving and also Shri Madhu Dandavate. All these factors have been taken into consideration having the time factor in mind. This is what has been done, and it has been done unanimously and there was no occasion for any difference of opinion. So, I would only request him not to press it, and let this Business Advisory Committee Report be adopted.

SHRI CHANDRAJIT YADAV: Your Business Advisory Committee is again meeting, as I am told by the hon. Speaker. Will you consider these things then?

MR. DEPUTY-SPEAKER: Is it the pleasure of the House that the amendment be withdrawn?

SEVERAL HON. MEMBERS: Yes.

The amendment was, by leave, withdrawn.

MR. DEPUTY-SPEAKER: The question is:

“That this House do agree with the Seventh Report of the Business Advisory Committee presented to the House on the 31st July, 1980.”

The motion was adopted.